

SELECTION FOR POST OF HINDI TEACHER AT
OAK GROVE SCHOOL

26 SHRI JAGDISH PRASAD MATHUR
DR B N ANTANI

Will the Minister of RAILWAYS/रेल मंत्री
be pleased to state

(a) the number of departmental candidates who either appeared for the test which was recently held for selection to the post of Hindi Teacher at Oak Grove School run by the Northern Railway school or applied for transfer,

(b) the number of departmental candidates who fulfilled the requisite qualifications for the post in question,

(c) whether the vacancy was to be filled up from amongst the eligible departmental candidates or from the open market, and

(d) if the post was/is to be filled up from the open market, the reasons therefor?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS/रेल मंत्रालय मे
उपमंत्री (SHRI MOHD SHAFI QURESHI)

(a) Recruitment for filling the post of Hindi Teacher for Oak Grove School, Jharpani, was made by the Railway Service Commission, Allahabad

(b) The information relating to the number of departmental candidates who fulfilled the requisite qualifications and number of those who appeared in the test is being collected and will be laid on the Table of the Sabha

(c) and (d) Pending availability of the selected candidates, orders were issued for transfer of an existing Teacher on promotion to fill up the post of Hindi Teacher at Oak Grove School purely on *ad hoc* basis. The panel of the selected candidates has since been received from the Railway Service Commission and *ad hoc* arrangement is being cancelled

APPOINTMENT OF SUPREME COURT JUDGES

27 SHRI AD MANI Will the Minister of LAW AND JUSTICE/विधि और न्याय मंत्री be pleased to state whether it is a fact that Government is considering any proposal to appoint Judges of the Supreme Court from amongst the members of the Bar?

THE MINISTER OF LAW AND JUSTICE/
विधि और न्याय मंत्री (SHRI H R GOKH-
ALE) The appointment of Shri Submal

Chandra Roy from the Calcutta Bar as a Judge of the Supreme Court has already been notified and he is expected to assume office on 19th July, 1971. Three more appointments remain to be made and the matter is under consideration of Government.

DAMAGE CAUSED BY SEA-EROSION IN KERALA

28 SHRI HAMID ALI SCHAMNAD
Will the Minister of IRRIGATION AND
POWER/सिंचाई और विद्युत् मंत्री be pleased
to state

(a) whether Government are aware of the damage caused by sea-erosion in Kerala to west coast roads, railway lines and dwelling houses of fishermen, and

(b) if so, the details of the steps taken or proposed to be taken by Government to prevent damage from sea-erosion in the area?

THE DEPUTY MINISTER IN THE
MINISTRY OF IRRIGATION AND POWER/
सिंचाई और विद्युत् मंत्रालय मे उपमंत्री
(SHRI BAIJ NATH KUREEL)

(a) The Government are aware of the seriousness of the sea-erosion problem in Kerala, the annual loss and misery it causes to the inhabitants, particularly fishermen in the coastal belt and the threat it poses to the road and rail communications and inland navigation system

(b) The State Government of Kerala have been implementing since 1955, anti-sea erosion measures consisting of sea-walls, groynes etc. Up till now, Rs 9.5 crores have been spent and nearly 25% of the 320 km coastline requiring protection, mainly in the worst-affected reaches, has been covered. The programme is being continued. The Government of India has constituted a Beach Erosion Board consisting of experts. Necessary advice in planning and execution of works as required by the State Government is given by this Board.

SETTING UP OF CEMENT PLANTS

29 SHRI K C. PANDA Will the Minister of INDUSTRIAL DEVELOPMENT/
औद्योगिक विकास मंत्री be pleased to state

(a) what is the total production of cement and the total number of cement factories in the country,

(b) whether Government propose to bring a change in the existing licencing policy with regard to the cement industry and to allow